

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 17/TT/2020

Date: 3.3.2020

To,

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Truing up transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period for transmission system associated with System Strengthening- XIII in Southern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 12.3.2020:-

2. The Capital Cost allowed as on COD as claimed in the instant petition is at variance with what was allowed by the Commission in vide order dated 4.9.2018. Clarify.
3. The interest rate of IBRD loan IV for the year 2015-16 used in computations is not matching with that given in the loan details.
4. Forms- 5, 5A and 9B for all the assets.
5. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Rajendra Kumar Tewari)
Bench Officer